

आयकर अपीलिय अधिकरण

मुंबई पीठ "के", मुंबई

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "K", MUMBAI

श्री प्रमोद कुमार, उपाध्यक्ष एवं

श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष

BEFORE SHRI PRAMOD KUMAR, VICE PRESIDENT &
SHRI VIKAS AWASTHY, JUDICIAL MEMBER

आअसं. 925/मुं/2016 (नि.व. 2011-12)

ITA NO.925/MUM/2016(A.Y.2011-12)

आअसं. 1488/मुं/2017 (नि.व. 2012-13)

ITA NO.1488/MUM/2017(A.Y.2012-13)

आअसं. 6682/मुं/2017 (नि.व. 2013-14)

ITA NO.6682/MUM/2017(A.Y.2013-14)

M/s. Hino Motors Sales India Pvt. Ltd.,
Unit No.603, 6th Floor, Centre Point,
J.B.Nagar, Andheri-Kurla Road,
Andheri (East), Mumbai 400 059.

PAN: AAFCM3247H

..... अपीलार्थी /Appellant

बनाम Vs.

Asstt. Commissioner of Income Tax 3(1)(2),
Room No.607, 6th Floor,
Aaykar Bhavan, M.K.Road,
Mumbai 400 020

..... प्रतिवादी/Respondent

Assessee by: Shri Harsh R. Shah

Revenue by : Shri Anand Mohan

सुनवाई की तिथि/ Date of hearing : 24/02/2021

घोषणा की तिथि/ Date of pronouncement : 24/02/2021

आदेश/ ORDER

PER VIKAS AWASTHY,JM:

The three appeals by the assessee for assessment years 2011-12, 2012-13 and 2013-14 are directed against the assessment orders passed under section 143(3) r.w.s. 144C(13) of the Income Tax Act, 1961 (in short 'the Act') for the respective assessment years.

2. A letter dated 28/01/2021 has been received from the assessee stating that the assessee has opted for 'Viwad Se Vishwas Scheme, 2020' (in short 'VSVS') and hence, want to withdraw the appeals.

3. Shri Anand Mohan, representing the Department stated that the Department has no objection if the assessee want to withdraw appeals to avail the benefit of 'VSVS'.

4. A perusal of above letter shows that the assessee's declaration under VSVS for the impugned assessment years has been accepted and the Department has issued Form-3. In view of above the appeals by assessee are dismissed as withdrawn.

5. The appeals by assessee for assessment years 2011-12, 2012-13 and 2013-14 are dismissed as withdrawn.

Order pronounced in the open court on Wednesday the 24th day of February, 2021.

Sd/

(PRAMOD KUMAR)

उपाध्यक्ष /VICE PRESIDENT

Sd/-

(VIKAS AWASTHY)

न्यायिक सदस्य/JUDICIAL MEMBER

मुंबई/ Mumbai, दिनांक/Dated 24/02/2021

Vm, Sr. PS (O/S)

प्रतिलिपि अग्रेषित Copy of the Order forwarded to :

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT, Mumbai
6. गार्ड फाइल/Guard file.

//True Copy//

BY ORDER,

(Dy./Asstt. Registrar)
ITAT, Mumbai